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CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH, LUCKNOW.

O.A. No. 173 of 1992.

SachidanandApplicant.

Versus

The Deputy Director General Military Farms
& othersRespondents.

Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. K. Obayya, A.M.

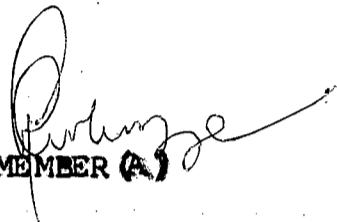
(By Hon'ble Mr. Justice U.C. Srivastava, V.C.)

The applicant's father, who was an employee in the Military Farm, is said to have been murdered when he was coming to join his duties. The applicant's father died when the applicant was minor and after attaining the age of majority, he moved an application on 29.11.90 -ng for giving/compassionate appointment to him in place of his father. This application was rejected on the ground that the two sons of the deceased are earning members of the family. Nothing else has been stated in the order as to in what manner they are earning members.

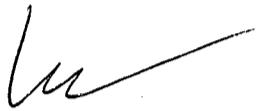
2. On behalf of the applicant, it has been contended that the two elder brothers of the applicant were over age and that is why he applied for job and the elder daughter was not interested and the younger daughter was a minor. The brothers, who are overage, are not employed in any Government job and are depending on two bighas of agricultural land. The applicant's application has been rejected on the ground mentioned above. It appears that the applicant's case has not been considered properly and in case if there was any doubt regarding any earning member, the applicant could have been asked to furnish the details. Accordingly, the respondents are directed to reconsider the case of the applicant on compassionate appointment asking for full

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particular and taking into consideration the facts and circumstances and waiting list of the said members and in case the applicant comes on merit, there appears no reason as to why suitable job may not be given to him not necessarily on the post which was held by his father. With these observations, the application is disposed of finally. No order as to costs.



MEMBER (A)



VICE CHAIRMAN

DATED: January 4, 1993.

(ug)